(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) There is no such proposal under consideration by the Government.

(b) to (d) Question do not arise.

Tribal villages settlement

- 1644. SHRI PENUMALLI MADHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have got any information on the Status of Survey and Settlement of Tribal lands in forest area;
- (b) if so, the Status of Tribal village settlement and evictions in different States; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (c) On the basis of the proposals submitted by various State/Union Territory Governments, 3.6 lakh hectares of eligible encroachments of forest land, involving a sizeable population of tribals, have been settled/regularised by the Central Government under the Forest (Conservation) Act, 1980. The Central Government has also converted 384 forest villages into revenue villages under the Act involving 34,023.73 hectares of forest land. As on 31.03.2004, a total of 1.52 lakh hectares of encroachments of forest land have been evicted in the Country. State/Union Territory-wise details are enclosed as Statement-I and Statement-II.

Statement-I

Status of Settlement/Regularisation of Encroachments of Forest Land

SI. Name of State/UT No.		Forest land settled/regularised (in hectare)
1.	Madhya Pradesh	2,75,405.692
2.	Gujarat	31,982.80

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1	2		3
3.	Kerala	28,588.159	
4.	Aruna'chal Pradesh	13,419:290	
5.	Karnataka	14,848.830	
6.	Andaman & Nicobar Isla	1,367.000	
7.	Orissa	29.940	
8.	Tripura		27.400
	TOTAL:	3,65,669.111	
	Status of conversion of fe	orest villages into revenue village	S
SI. No.	Name of State converted	No, of forest villages	Area (in hectare)
1.	Madhya Pradesh	311	29,949.783
2.	Maharashtra	73	4,073.950
	Total:	384	34,023.733

Statement-ll

${\it Status of Eviction of Encroachments of Forests \, Land \, (As \, on \, 31.03.2004)}$

SI.	Name of State		Encroachments evicted from forest
No.		lands	since May 2002 (in hectare)
1.	Andhra Pradesh		0.000
2.	Assam		71,740.000
3.	Arunachal Pradesh		150.190
4.	A & N Island		2,580.400
5.	Bihar		602.313
6.	Chandigarh		0.000
7.	Chhattisgarh		0.000
8.	Delhi		0.000

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1	2	3
9.	Daman & Diu	0.000
10.	Dadar & Nagar Haveli	0.000
11.	Gujarat	14,416.860
12.	Goa	0.000
13.	Haryana	873.840
14.	Himachal Pradesh	84.124
15.	J&K	1,806.000
16.	Jharkhand	1,739.390
17.	Kamataka	19,948.000
18.	Kerala	2,183.000
19.	Lakshdweep	0.000
20.	Maharashtra	13,557.660
21.	Manipur	2.750
22.	Meghalaya	0.000
23.	Madhya Pradesh	8,071.640
24.	Mizoram	0.000
25.	Nagaland	0.000
26.	Orissa	2,463.434
27.	Punjab	420.767
28.	Pondicherry	0.000
29.	Rajasthan	8,360.412
30.	Sikkim	50.450
31.	Tamil Nadu	1,698.284
32.	Tripura	0.000
33.	Uttaranchal	280.800
34.	Uttar Pradesh	361.900
35.	West Bengal	1,007.896
	TOTAL:	1,52,400.110